

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA  
UNSTARRED QUESTION NO. 1589  
TO BE ANSWERED ON 26<sup>TH</sup> JULY, 2016

FOOD SUBSIDY

1589. SHRI LADU KISHORE SWAIN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the amount of food subsidy released to the States during the last three years and the current year, State-wise;
- (b) the amount released to FCI to clear the food subsidy backlog for previous years during the said period;
- (c) the steps taken to implement NFSA in the country;
- (d) the number of States that have set up the Food Commission as of now along with the measures taken by the Government to set up such a commission in the remaining States; and
- (e) the steps taken to computerise the PDS as per NFSA guidelines?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SHRI C. R. CHAUDHARY)

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(a) & (b): A statement showing State/Union Territory (UT)-wise release of food subsidy and food subsidy released to FCI to clear the backlog, during the last three years and the current year is given at Annex.

(c) to (e): Under the National Food Security Act, 2013 (NFSA), which came into force with effect from 05.07.2013, main responsibility for implementation, which inter alia includes identification of eligible households, issuing ration cards to them, distribution of foodgrain entitlements to eligible households through fair price shops (FPS), setting up effective grievance redressal mechanism, necessary strengthening of Targeted Public Distribution System (TPDS) including end-to-end computerization, rests with the States/(UTs). Implementation of the Act is reviewed on regular basis through meetings with States/UTs at various levels. As a result of regular review, implementation of the Act has started in all the States/UTs except Kerala and Tamil Nadu. Recently a meeting of Food Ministers and Food Secretaries of States/UTs was held on 21.05.2016 at New Delhi, to review implementation of NFSA and progress in end-to-end computerization, wherein Governments of Kerala and Tamil Nadu were requested to expedite implementation of NFSA.

As per Section 16 of the Act, it is the responsibility of the State Government to constitute State Food Commission (SFC) or designate any statutory Commission or a body as SFC for the purpose of monitoring and review of implementation of this Act. As per available information, SFC has been constituted/ designated in 30 out of 34 States/UTs, implementing NFSA. Remaining States are at different stages of setting up of SFC.

As part of efforts for modernization of TPDS, Department of Food and Public Distribution is implementing a Plan Scheme on End-to-End Computerisation of TPDS operations. Costs are being shared on 90:10 basis in respect of North-Eastern States and on 50:50 basis with other States/UTs. The key activities under the Scheme include digitisation of beneficiary database, computerisation of Supply Chain Management and grievance Redressal Mechanism & Transparency Portal. The scheme has been declared as a Mission Mode Project (MMP) by the Government.

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ANNEUXRE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE UNSTARRED QUESTION NO. 1589 DUE FOR ANSWER ON 26.07.2016 IN THE LOK SABHA

I. Release of food subsidy State/UT-wise during the last three years and the current year

(Rupees in crores)

Sl. No.	State	Subsidy			
		2013-14	2014-15	2015-16	2016-17**
1	Bihar	0.00	1146.41	2540.92	0.00
2	Punjab	0.00	75.00	300.00	1480.02
3	Madhya Pradesh	3398.88	5668.11	5737.29	2717.55
4	Andhra Pradesh	1554.83	2254.42	1364.25	1019.20
5	Telangana	0.00	200.00	1390.08	578.00
6	Uttar Pradesh	5.18	0.00	0.00	0.00
7	West Bengal	1551.14	2578.38	2465.86	632.82
8	Chhattisgarh	2374.87	3332.71	3328.93	1415.91
9	Uttarakhand	318.22	385.42	408.67	0.00
10	Tamil Nadu	1007.49	914.55	936.89	350.00
11	Odisha	3041.11	3785.00	3331.39	1847.60
12	Karnataka	492.95	0.00	0.00	0.00
13	Gujarat	0.00	0.00	55.57	27.17
14	Kerala	427.82	744.84	834.42	0.00
15	Rajasthan	67.50	90.97	155.11	0.00
16	Chandigarh*	---	---	14.31	6.16
17	Puducherry*	---	---	54.59	23.77
18	Dadra and Nagar Haveli*	---	---	0.71	1.13

\* Under DBT scheme, w.e.f. 2015-16

\*\* As on 21.07.2016

II. Release of food subsidy to FCI to clear the backlog during the last three years and the current year:

(Rs. in crore)

Year	Subsidy*
2013-14	9009.00
2014-15	30000.00
2015-16	45633.00
2016-17	25000.00

\* As on 22.07.2016

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